

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

126. I.A. 1787/2024

In

C.P. (IB)/320(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Bank of Maharashtra

VS

Santosh Gulabrao Shinde.

SECTION 95(1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Manoj Mishra for the RP and CS., Nitish Bangera for the Respondent are present.

**I.A. 1787/2024**

1. Ld. CS for the Respondent seeks time to file reply. Let the same be done after serving a copy on the other side within three weeks. List on **04.07.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)